

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.149/HDB/2016 CP No.4/111/CB/2014 Deccan Chronicle Holdings Limited T Vinayak Ravi Reddy & Others		
COMPANY PETITION/APPLICATION NO.			
NAME OF THE COMPANY			
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Limited & (3) Others		
UNDER SECTION	111/111A		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambarans	Pes	9849056652	Lu
			,

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prostouth - R1	Adv.	9000 157242	y .
P. Snihavska Ruddy	Aelv	9246297760	1

Heard, Shri S, Chidambaram, PCS learned counsel for the petitioner-1 and petitioner-2 and A.S. Prashant, learned counsel and Shri P. Sriharsha Reddy learned counsel for the respondents.

Post the Case on 24.10.2017.

Member (Technical)

Member (Judicial)